NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 13/73(4)/Chd/2017.

Mr. Virender Kumar HUF

...Petitioner

Versus

M/s. Hind Inns and Hotels Limited.

...Respondent.

Present:

Ms. Eshna Kumar, Advocate for petitioner.

Mr. Yashpal Gupta, Advocate for respondent.

The matter be submitted to the Hon'ble President, Principal Bench, National Company Law Tribunal, New Delhi with a request to transfer the same to some other Bench of which one of us [Justice R.P. Nagrath, Member (Judicial)] is not a Member. The record be sent immediately.

(Justice R.P. Nagrath) Member(Judicial)

(Deepa Krishan) Member(Technical)

April, 26, 2017